## राजस्थान सरकार विधि एवं विधिक कार्य विभाग

कर्माको -प 19(2) )न्याय / 🚉 ५ /८४

जयपुर, दिनांक : 15.12.40.20

माननीय राजस्थान उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा जिला -सायाधीश संवर्ग के अधिकारी Shri Rajendra Kumar-II, Judge, MACT No. 1, Jaipur Metropolitan-II को अपने पदीय कर्त्तव्य के अतिरिक्त Judge, MACT No.2, Jaipur Merropolitan-I के रिक्त पद पर अग्रिम आदेशों तक पीठासीन अधिकारी एतद्दारा :नेय्<sub>केर ह</sub> प्रवस्थापित किया जाता है।

## Note

- 1. He Shall dispose off minimum 40% additional work as per circular of standard
- 2 The cases in which there are directions of higher Court for time bound disposal, shall be decided on priority basis.

राज्यपाल की आज्ञा से

(विनोद क्मार भारवानी) प्रमुख शासन सचिव

अलिलिपि निम्लिकित को सूबनार्थ एवं आवश्यक कार्यवाही हेटू प्रेषित है:-

🕇 रिविष्टार जनरल राजस्थान उच्च न्यायालय जीवपुर को उनके पत्र कमांक ४६७६ दिनांक 10 12 2020 के कम में 🛊

- Shri Rajendra Kumar-II, Judge, MACT No. 1, Jaipur Metropolitan-II (Raj) -
- संबंधत अधिकारी की निजी पत्रावली।
- यः। संक्षेत् प्रदावली।

संयुक्त शासन

## RAJASTHAN HIGH COURT, JODHPUR

## No.Estt.b2(v)1/WA/2020/4706

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, RHC, Jodhpur/Bench, Jaipur.

2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur. 3.P.S. to All Hon'ble Judges at Jodhpur.

4.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.

5.The Secretary to the Government of Raj., Department of General Administration (Gr.2), Jaipur.

6.The Secretary, Lokayukta, Sachivalaya, Jaipur.

7.The Accountant General, Rajasthan, Jaipur.
8.The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.

9.The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this

order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.

10.All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.

11.District & Sessions Judges, Jaipur Metropolitan-I/Jaipur Metropolitan-II/Concerned Posts/Treasury Officer,

Jaipur Metropolitan.

12. Shri Rajendra Kumar-II, Judge, MACT No.1, Jaipur Metropolitan-II.

13. The Director, Rajasthan State Judicial Academy, Jodhpur.

14.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipuj

Personal File/ Conf./Accounts/General/Sub.Court/Statistics/ Computer Cell/RJS Leave/Jr.Actt./Building Cell

REGISTR

Date: 16.12.2020